

HIGH COURT OF KARNATAKA, BENGALURU

ADDENDUM TO MODIFIED STANDARD OPERATING PROCEDURE FOR HIGH COURT OF KARNATAKA DATED MAY 26, 2020

May 30, 2020

It will be open for the Advocates and especially Advocates who are the age of above 65 years to attend the hearing of matters which are fixed for physical hearing via Video Conferencing. The Advocates can send a request by e-mail to Registrar Judicial at his e-mail id regjudicial@hck.gov.in

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(Rajendra Badamikar)
Registrar General